

special measure are, therefore, necessary to promote closer association. What Government have recently done is to facilitate the movement of persons into and from Goa by opening additional routes of travel to Goa. Government also propose to permit the export of certain items such as handloom textiles, and handicrafts products, into Goa

Central Labour Research Organisation

*204. { Shri Rajendra Singh:
Shri Rameshwar Tantia:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government is considering certain proposals to set up a research organisation aimed at improving the conditions of labour; and

(b) if so, what are the essentials of such proposals?

The Deputy Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) and (b). The question of setting up of a labour research organisation was discussed recently at a Conference where all interests concerned were represented. No conclusion was arrived at.

Accidents in Factories

*205. Shri Kodiyan: Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have any proposal to prepare a Bill with the specific purpose of reducing the number of accidents in factories; and

(b) if so, when is the Bill expected to be introduced in Parliament?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). Proposals for amendment of the Factories Act, 1948 with a view to providing for enquiry into serious accidents, appointment of safety officers in factories employing more than a specified number of workers, etc., are under the consideration of the Government.

Tyre and Rubber Manufacturing Plant

*206. Shri B. C. Mullick: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have granted permission for the erection of tyre and rubber manufacturing plant at Ballabgarh near Delhi;

(b) if so, what are the arrangements for the technical 'know-how' and other machinery requirements;

(c) whether it is a fact that raw material is not available nearabout; and

(d) if so, what arrangements have been made to get the raw material?

The Minister of Industry (Shri Manubhai Shah): (a) to (d). A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) The foreign collaborators will furnish the necessary technical know-how for which they will be paid a fee of 3 per cent on the net sales value of their production, which will be subject to Indian taxation.

The imported capital equipment will cost Rs. 212 lakhs out of which Rs. 160 lakhs will be met by foreign capital participation and Rs. 52 lakhs have been arranged under the Eximp Bank credit programme.

(c) and (d). 50 per cent of the raw materials will have to be imported for the present, and 50 per cent (mainly raw rubber) will be available indigenously from the South Indian Plantations.

Supreme Court Jurisdiction over Former French Possessions in India

*207. { Shri Tangamani:
Shri D. C. Sharma:
Shrimati Ila Palchoudhuri:
Shri Hem Barua:

Will the Prime Minister be pleased to refer to the reply given to Starred